

NOTICE

Pursuant to the orders dated:-31.01.2017 passed by Hon'ble Mr. Justice Rajesh Bindal, Hon'ble chairman, Computer Committee Advocates are requested to provide their e-mail IDs and Mobile numbers and also to mention e-mail ID's and mobile numbers of the party(s) to whom they are representing by mentioning it either on the memo of parties or on the Power of Attorney, so that intimation can be given without any delay, and also to intimate the office if there is any change in the e-mail ID or the Mobile number.

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OSD (Computerization)